

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 6<sup>th</sup> May, 2013

No. HC.VII-123/2013/ 3782 /A # # # # Hon'ble the Chief Justice of the Gauhati High Court, In exercise of powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Bhupen Kumar Nath, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup, Guwahati, an Officer in Grade-III of the Assam Judicial Service, as Deputy Registrar (G&C), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of taking over charge.

By Order,  
Sd/- R. Phukan

**REGISTRAR (VIGILANCE)**

**MEMO No. HC.VII-123/2013/ 3783-3882 /A, DATED 06.05.2013**

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information. He is requested to place the services of Shri Bhupen Kumar Nath, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup, Guwahati at the disposal of the Gauhati High Court, Guwahati with effect from the date of his joining in the Gauhati High Court, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. Shri M.A. Ali, Officiating Director, Judicial Academy, Assam, Gauhati High Court, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Judge, Designated Court, Assam, Guwahati.
6. The Principal Judge, Family Court NO.1 & II, Kamrup, Guwahati/ Cachar, Silchar.
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
10. The Special Judge, Assam, Guwahati.
11. The Special Judge, CBI, Assam, Guwahati.
12. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.
14. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati.
15. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, \_\_\_\_\_
18. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
19. The Sub-Divisional Judicial Magistrate (M)/(S).....
20. Shri Bhupen Kumar Nath, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup, Guwahati. He is requested to hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and join his new assignment immediately.
21. The Director, Law Research Institute, Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The Asstt. Registrar( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
24. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
25. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
26. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
27. The Secretary, NEJOTI, Guwahati.
28. The C.A. to Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaldan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**

6/5/13